

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 15
TO BE ANSWERED ON 24.02.2016**

ENTRY OF PRIVATE COMPANIES

15. SHRI KAUSHALENDRA KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the NITI Aayog member has recommended for the entry of private companies in many core areas of Indian Railways;**
- (b) if so, whether the Government has accepted these recommendations; and**
- (c) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a): A Committee for Mobilisation of Resources for Major Railway Projects and Restructuring of Railway Ministry & Railway Board headed by Dr. Bibek Debroy, currently a NITI Aayog Member, in its report submitted in June, 2015, had inter-alia, recommended entry of private companies in:

- Manufacture of rolling stock.**
- On-board catering through large food chains and local restaurants.**

- **Leasing of parcel vans in trains through auction of carrying capacity.**
- **Private Parcel Trains and Concessioneing of train services.**

(b) & (c): Manufacture of rolling stock through private sector has already been allowed. On-board catering has also been implemented by Indian Railway Catering and Tourism Corporation (IRCTC). Leasing of Parcel Vans has been going on for some years. At present, there is no proposal to allow private players in operation of passenger train services.
